

**GOVERNMENT OF INDIA
INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3554

ANSWERED ON:21.03.2001

RIGHT TO INFORMATION

A. VENKATESH NAIK;ASHOK KUMAR PATEL;ASHOK NAMDEORAO MOHOL;RAMSHETH THAKUR

Will the Minister of INFORMATION TECHNOLOGY be pleased to state:

- (a) whether in the absence of adequate information sources, the development plans of the Union Government were bogged down;
- (b) if so, whether the Government are considering to make information as a fundamental democratic right; and
- (c) if so, the steps being taken in this regard and to strengthen communication infrastructure?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS AND INFORMATION TECHNOLOGY (SHRI PRAMOD MAHAJAN)

(a): No, Sir.

(b) and (c): Freedom Information Bill, 2000 has been introduced in the Lok Sabha on July 25, 2000 by the Ministry of Personnel, Public Grievances and Pensions.